

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4329  
ANSWERED ON:20.12.2011  
SALE OF SUB STANDARD TOYS  
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**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government is aware that a large number of toys containing harmful and toxic materials are being sold in the market;
- (b) the norms set by Bureau of Indian Standards for manufacturing the toys; and
- (c) the steps taken to ensure the adherence of these norms by the manufacturers?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) Yes, Madam.

(b & c) Bureau of Indian Standards has published four standards relating to toy safety which are as follows :

- i) IS: 9873 (Part 1): 2001/ISO 8124-1:2000 Safety requirements for toys: Part-I Safety aspects related to mechanical and physical properties.
- ii) IS: 9873 (Part 2): 1999/ISO 8124-2:1994 Safety requirements for toys:Part-2 Flammability requirements (first revision).
- iii) IS: 9873 (Part 3): 1999 Safety requirements for toys: Part-3 - Migration of certain elements and phthalates (first revision)
- iv) IS: 15644: 2006/IEC 62115: 2003 Safety of Electric toys.

However, these standards are voluntary and no licence has been granted by BIS to any manufacturer.